Enforcing Supreme court’s ban on October 9, the Food Safety and Standards Authority of India (FSSAI) issued a directive banning the manufacture, sale and distribution of gutka and pan masala. The directive was issued to Commissioners/Offices In-charge of Food Safety of all states and union territories in the country. The Food Safety and Standards (Prohibition and Restrictions on sales) Regulations, 2.3.4 prohibits the use of tobacco and nicotine as an ingredient in any food product and also bans the sale of food products containing tobacco or nicotine.
products where tobacco has been used as ingredient in things like gutka and pan masala, Indian Express reported.